

Name of the Corporate Debtor										Snehanjali and S. B. Developers Private Limited										Annexure 4									
Date of commencement of CIRP										07-03-2024																			
List of creditors as on										05-02-2025																			
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)																													
(Amount in Rs.)																													
Sl. No.	Name of the creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any																
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% voting share in CoC																					
1	Hive Carbon Zero Developers Private Limited	11-06-2024	52,30,02,640	52,30,02,640	Unsecured loan	-	Yes	10.28%	-	-	-	-	Admitted as per NCLT order																
2	Harsht Bheda	21-03-2024	2,94,05,350	22,55,350	Unsecured creditor	-	No	0.04%	-	-	2,71,50,000	-	Admitted as per NCLT order																
3	Himanshu Bheda HUF	21-03-2024	2,26,05,350	22,55,350	Unsecured creditor	-	No	0.04%	-	-	2,03,50,000	-	Admitted as per NCLT order																
4	Himanshu K Bheda HUF	21-03-2024	1,33,58,940	27,06,180	Unsecured creditor	-	No	0.05%	-	-	1,06,52,760	-	Admitted as per NCLT order																
5	Conception John Rumao	28-03-2024	3,86,22,452	1,25,81,600	Unsecured creditor	-	No	0.25%	-	-	2,60,40,852	-	Provisionally admitted (as per NCLT order), however, the admission is subject to NCLAT's decision																

Note: The above list is subject to change upon receipt of further information on existing claims
Any fresh claim received on or after 18/09/2024 shall not be considered in terms of Regulations 12 & 13(1B) of CIRP Regulations